Annexure-2												
Name of the corporate debtor: Oswal Spnning and Weaving Mills Ltd.; Date of commencement of liquidation: 13/12/2019; List of stakeholders as on: 18/07/2022												
List of unsecured financial creditors												
			Details of claim								(Amount in Rs.)	
SI. No.	Name of creditor	received		Details of claim admitted				Amount of	Amount of any	Amount	Amount of	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted	contingent	mutual dues, that may be set off	of claim	claim under verification	Remarks, if any
	State Bank of India (earlier SBOP)	08-01-20	163,008,690.41	53,794,490.00	Unpaid OTS amount for which CRPS were issued by CD in favour of claimant	-	33.00	-	-	109,214,200.41	-	N.A.
2	IFCI Ltd.	09-01-20	930,398,251.06	756,758,491.00	Upaid amount of CRPS	-	81.34	-	-	173,639,760.06		N.A.
3	Oswal Greentech Limited		11,663,000.00	11,663,000.00	Inter-corporate Ioan	-	100	-		•	-	The Liquidator has considered the claim form submitted by the claimant during CIRP since liquidation claim form was not filed by the claimant.
	TOTAL		1.105.069.941.47	822.215.981.00					-	282.853.960.47		